NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

^TTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CP243/	TP94/17	Hearing	433	SBI Capital Markets Ltd. Vs Deepak Cables
16			(e)	(India) Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

(Petitioner Respondent)

SIGNATURE

RAJESH S. ADVOCATE

Counsel for petitioner is present. He has filed proof that notice issued to the Respondent was served on the Respondent. Respondent is called, absent. Respondent is set ex-parte.

For hearing the counsel for the petitioner posted to 23.03.2017

MEMBER (J)

MEMBER (T)